

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No. 469/9/NCLT/AHM/2019

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2020

Name of the Company: Creative Engineers & Services Pvt Ltd
V/s
B & C Energy Infra Ltd

Section: Section 9 of the Insolvency and Bankruptcy Code

ORDER

Learned Counsel Mr. Pratik Thakkar appeared for the Operational Creditor.

No one appeared for the Corporate Debtor.

Pleadings are complete.

Matter to appear for further consideration on 11.01.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 11th day of November, 2020